**12.05 ¾ hrs.**

**BUSINESS OF THE HOUSE**

**Title: Regarding Government Business during the week commencing the 18th August 2003 and submissions by the members.**

**स्वास्थ्य और परिवार कल्याण मंत्री तथा संसदीय कार्य मंत्री (श्रीमती सुामा स्वराज)** : महोदय, आपकी अनुमति से मैं यह सूचित करती हूं कि सोमवार, 18 अगस्त, 2003 से प्रारम्भ होने वाले सप्ताह के दौरान इस सदन में निम्नलिखित सरकारी कार्य लिया जायेगाः

1. आज की कार्यसूची से बकाया सरकारी कार्य की किसी मद पर विचार।
2. वर्ा 2003-2004 के लिए अनुदानों की अनुपूरक मांगें (रेल) पर चर्चा और मतदान।
3. विनियोग (रेल) संख्या 4 विधेयक, 2003 का पुरःस्थापन, विचार और पारित करना।
4. राज्य सभा द्वारा पारित किए गए रूप में निम्नलिखित विधेयकों पर विचार और पारित करनाः
   i. वाणिज्य पोत-परिवहन (संशोधन) विधेयक, 2003.
   ii. विवाह विधि (संशोधन) विधेयक, 2003.
   iii. रेल (संशोधन) विधेयक, 2003.
   iv. विदेशी (संशोधन) विधेयक, 2003.

1. भारत के महा-रजिस्ट्रार के कार्यालय में कम्प्यूटर के पद के लिए वेतनमानों के सम्बन्ध में सी.ए. संदर्भ संख्या 1/1998 के लिए माध्यस्थ्य पंचाट की निरनुमोदन चाहने वाले संकल्प पर चर्चा।

MR. SPEAKER: There are submissions given by Shri Varkala Radhakrishnan, Shri Sunil Khan, Shri Hannan Mollah, Shri Basu Deb Acharia, Dr. V. Saroja, Shri S. Murugesan, Shri Ravindra Kumar Pandey and Shri Rasa Singh Rawat. Let all these submissions be treated as laid on the Table of the House.

...(*Interruptions*)

*SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): The following items may be included in the next week's agenda:-

1. The cashew workers numbering about five lakhs mostly women are thrown out of employment due to the closure of cashew factories for unstable conditions in the international market. The Central Government's immediate intervention is sought for.
2. The coir workers numbering about six lakhs mostly women are thrown out of employment because the Central Government has stopped all subsidies given for he development of the coir industries. Ministry of Agro and Rural Industries should immediately intervene for saving this ancient cottage industry from ruin.

* Treated as laid on the Table.

*SHRI SUNIL KHAN (DURGAPUR): The following items may be included in the next week's agenda:-

1. Serious situation arising out of erosion of embankments of rivers of West Bengal leading to loss of lives and property. There is necessity of dredging the river Damodar, Ganga and other rivers of West Bengal.
2. Immediate settlement of price fixation problems of quarters of HFCL, Durgapur Unit.

* SHRI HANNAN MOLLAH (ULUBERIA): The following items may be included in the next week's agenda:-

1. Serious situation has arisen due to massive erosion of the river Ganges in the districts of Maldah, Murishidabad, Hooghly, Howrah and others. Massive subsidence has already taken place in many villages and paddy fields have submerged under water. Thousands of people are in trouble. The Government should take immediate measures.
2. Attack on Dalit in Uttar Pradesh left 70 people injured and there is massive unrest and tension. This must be discussed.

* Treated as laid on the Table.

*SHRI BASUDEB ACHARIA (BANKURA): I request that the following items may be taken up for next week business.

1. Bharat Ophthalmic Glass Ltd. of Durgapur West Bengal is the only unit in the country for manufacturing of Flint Button. BIFR has ordered for winding up of this company as GOI has failed to submit any proposal for its revival. This unit can be revived with investment of Rs. 29 crores. GOI should approach AAIFR for review of the order passed by BIFR.
2. Santhali language is one of the oldest languages of the country. This language is spoken by more than one crore people. It has its own literature this language is taught in various Universities. This language is not recognized by GOI. It should be included in the 8th Scheduled of the Constitution by bringing a constitutional amendment Bill.

* Treated as Laid on the Table.

*DR. V. SAROJA (RASIPURAM): The following items may be included in the next week's agenda:-

1. Need to pass Women Reservation Bill without further delay.
2. Need to discuss the news item appeared in Hindu on August 7, 2003 captioned "DRDO Man Questioned".

*SHRI S. MURGESAN (TENKASI): The following matter day be included in the next week agenda.

(1). Need for full electrification of Railway line between Chennai and Kanyakumari.

(2). Need for doubling the railway line between Chennai and Kanyakumari to avoid heavy traffic and undue delay of all trains of this route, in the interest of the public.

***श्री रवीन्द्र कुमार पाण्डेय ( गिरिडीह):**अध्यक्ष महोदय, अगले सप्ताह की कार्यसूची में निम्नलिखित वियों को जोड़ने की कृपा की जायेः-

1. दामोदर घाटी निगम के बोकारो थर्मल पॉवर स्टेशन "" ए"" प्लांट जो करीब दो वाेंं से बंद है, को शीघ्र चालू कराने और दामोदर घाटी निगम में करीब दस वाेंं से मृत कर्मचारियों को अनुकम्पा के आधार पर नियुक्ति का लम्बित मामला एवं प्रबंधन की हठधर्मिता के कारण भूखे मर रहे आश्रितों को शीघ्र नियुक्ति प्रदान कराने की अपेक्षा।

2. भारतीय इस्पात प्राधिकरण के सभी अनुांगी कम्पनियों, खासकर बोकारो स्टील प्लांट में कार्य में तैनाती के दौरान मृत्यु के अलावा नौकरी अवधि के दौरान कर्मचारियों की मृत्यु के उपरांत उनके आश्रितों को नियुक्ति प्रदान करने और ऐसे लम्बित मामले का शीघ्र निपादन करने की अपेक्षा।

* Treated as laid on the Table.

***प्रो0 रासासिंह रावत ( अजमेर):**अध्यक्ष महोदय, कृपया आगामी सप्ताह की कार्य सूची में निम्न वियों को सम्मिलित कर कृतार्थ करें-

1. अजमेर ( राजस्थान) की आर्थिक व्यवस्था के मूल आधार लोको एवं कैरीज कारखानों (रेलवे) को ब्राडगेज के अनुरूप अधिकाधिक कार्य दिए जाने तथा रेलवे कर्मचारियों की छंटनी नहीं किए जाने की आवश्यकता।

2. अजमेर के तारागढ़ स्थित एच0पी0टी0 टीवी ट्रांसमीटर के निर्माण कार्य को शीघ्र पूरा कराकर चालू किए जाने की आवश्यकता।

---------------

* Treated as laid on the Table.